

EMPLOYMENT EXCHANGES

201. Shri N. Rachiah: Will the Minister of Labour be pleased to state:

(a) the names of official and non-official organisations that are assisting in providing employment for the people registered at the Employment Exchanges in Mysore State; and

(b) how many people have been provided with employment by the local bodies in Mysore through Employment Exchanges during 1953?

The Minister of Labour (Shri V. V. Giri): (a) and (b). Information is being collected and will be placed on the Table of the House.

WASTE-LANDS IN MYSORE

202. Shri N. Rachiah: Will the Minister of Food and Agriculture be pleased to state:

(a) the extent of cultivable waste-land in Mysore State in 1953; and

(b) the area of cultivable waste-land brought under cultivation, year-wise, from 1948 to 1953?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The required information for 1953 is not yet available. The latest available data on classification of areas relate to 1950-51 and are given below:—

Cultivable waste*

Mysore State (including
7 taluks of Bellary district (acres)
of erstwhile Madras State) 900,000

[Note: *This includes (i) lands which have once been cultivated but were later abandoned due to one reason or the other; and (ii) areas definitely known to be cultivable, provided both these types of land can be reclaimed at a reasonable cost and with a reasonable effort. Such lands may either be fallow or covered with shrubs and jungles which are not put to any use.]

(b) The Available information is given below:—

Year	Area of cultivable waste land brought under cultivation* (Acres)
1949-50	83,718
1950-51	103,138
1951-52	81,112

[Note: *This includes lands reclaimed by State Tractor Organisation and by Private Agencies. The figures relate to Old Mysore State.]

RECOVERY OF LOANS TO STATES

203. Shri N. B. Chowdhury: Will the Minister of Food and Agriculture be pleased to state:

(a) what amount out of the total sum given as a loan to the Government of West Bengal on account of supply of Sindri fertilizer, has been recovered up to the end of February 1954; and

(b) when the arrears are expected to be recovered?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). The information is being collected and will be placed on the Table of the House.

REGIONAL RAILWAY-USERS' COMMITTEES

204. Shri M. L. Agrawal: Will the Minister of Railways be pleased to state:

(a) the dates and number of meetings held by each of the Regional Railway-Users' Consultative Committees of the Northern and the North-Eastern Railways since their formation;

(b) the principal recommendations made at these meetings and the action taken thereon; and

(c) whether any rules of procedure have been prescribed or whether they are entitled to evolve their own rules?